

Annexure-5**Name of the corporate debtor** Guntur Multi Packaging Industries Private Limited (under Liquidation)

CIN NO. : U74999AP2017PTC106455

CP (IB) No. 215/9/AMR/2019

IA No. 88/2022 *IN* CP (IB) No. 215/9/AMR/2019**Date of commencement of liquidation: 18/07/2022****List of stakeholders as on: 30/09/2022****List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes / No)	% share in total amount of claims admitted						
1.	GST	Andhra Pradesh		06/09/2022	10,43,695	0	GST, Interest and Penalty	0	0	0	0	0	0	0	10,43,695	Levy of GST, Interest and Penalty under best judgment assessment
2.																
					10,43,695	0		0	0	0	0	0	0	0	10,43,695	

Note :

- The claim is made on the basis of best judgement order issued U/s 62 of the AP GST and CGST Act, 2017 by issuing notice of demand vide DRC-07 & ASMT-10 for failure to submit the GST returns for the tax period from January 2021 to March 2022.

Amounts under verification relate to those claims/ components of claims for which verification is pending for want of information/ legal evaluation of the same. The same will be admitted / rejected subsequent to said verification.